

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.411
CA(CAA)/16/ND/2023

IN THE MATTER OF:

Hans Securities Broking Private Limited And ... Applicant
Jaldhara Merchant Exporters Private Limited
And Sarojini Finance And Investments Private
Limited

Under Section 230-232

Order delivered on 02.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel for the Applicant is present. Applicant is directed to file fresh affidavit under section 230(2) of the Companies Act. List the matter on **06.08.2024.**

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)